

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
STARRED QUESTION NO. *172
TO BE ANSWERED ON 06.12.2024

SCHEMES FOR RURAL WOMEN

†*172. SHRI PATEL UMESHBHAI BABUBHAI:

Will the Minister of Women and Child Development be pleased to state:

- (a) whether any new scheme is being implemented by the Government for the overall development of rural women;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the details of the budget allocated under the said scheme in the Union Territories of Dadra and Nagar Haveli and Daman and Diu during the last seven years and the current year, district/year-wise;
- (d) whether the Government proposes to provide support to rural women by involving various organisations working in this direction or through any other scheme; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI ANNPURNA DEVI)

(a) to (e) : A statement is laid on the table of the House.

Statement referred to in the reply to Lok Sabha Starred Question No. *172 for 06.12.2024 raised by Shri Patel Umeshbhai Babubhai, MP(LS) regarding 'Schemes for Rural Women

(a) to (e): The Government gives utmost priority to the safety, security and empowerment of women in the country including rural women. Government has adopted multi-pronged approach to address the needs of women on a life-cycle continuum basis for their educational, social, economic and political empowerment so that they become equal partners in fast paced and sustainable national development. This 'Women led development' is essential for realising the goal of a developed India, or 'Viksit Bharat' by 2047.

In the past few years, a number of initiatives have been taken for holistic development and empowerment of women in the country.

Under Deendayal Antyodaya Yojana - National Rural Livelihoods Mission (DAY-NRLM), nearly 10.05 crore rural households mobilized into 90.87 lakh SHGs that are transforming rural socio-economic landscape in country.

The Mahatma Gandhi National Rural Employment Guarantee Act, 2005 (MGNREGA) mandates that at least one third of the jobs generated under the scheme (MGNREGS) should be given to women.

Pradhan Mantri Awaas Yojana – Gramin (PMAY-G) Scheme focuses on woman ownership of houses and it has been decided that the allotment of house shall be made, with some exceptions, in the name of the woman or jointly in the name of the husband and wife.

Construction of over 11.60 crore toilets under 'Swachh Bharat Mission', clean cooking gas connections to 10.30 crore women below poverty line under 'Ujjawala Yojana' and connecting over 15.10 crores rural households with tap drinking water connections under 'Jal Jeevan Mission' have transformed the lives of women including women in rural areas.

To ensure economic independence of women through skill development and vocational training, the Government has also introduced Skill India Mission. Government has also set up the Pradhan Mantri Kaushal Kendras under the Pradhan Mantri Kaushal Vikas Yojana across the country. Emphasis has been laid on creating additional infrastructure both for training and apprenticeship for women

There are schemes like Pradhan Mantri Mudra Yojana and Stand-Up India, Prime Minister's Employment Generation Programme (PMEGP) which have been launched for helping women set up their own enterprises. To economically empower women,

84% of loans of sizes from rupees ten lakh to rupees one crore under 'Stand-Up India' have been made available to women by the Government.

A number of enabling provisions for creating congenial work environment for women workers have been incorporated in Labour Codes viz. the Code on Wages, 2019, the Industrial Relations Code, 2020, the Occupational Safety, Health and Working Conditions Code, 2020 and the Code on Social Security, 2020.

In 2017, the Maternity Benefit Act was amended to increase paid maternity leave from 12 weeks to 26 weeks for the first two children. This Act also provides for paid maternity leave to women workers and crèche facility within prescribed distance in all establishments having fifty or more employees

In order to bring women in the mainstream of political leadership at the grass root level, Government has reserved at least 33% of the seats in Panchayati Raj Institutions (PRIs) for women through the 73rd amendment to the Constitution. Today, there are more than 14.50 lakh Elected Women Representatives (EWRs) in PRIs, which is approximately 46% of the total elected representatives.

The greatest leap forward for women empowerment and representation of women in the highest political offices in the country has been the notification by Government of the Nari Shakti Vandan Adhiniyam, 2023 (Constitution One Hundred and Sixth Amendment) Act, 2023 on 28th September, 2023, for reservation of one-third of seats for women in the House of People (Lok Sabha) and in the State Legislative Assemblies including Legislative Assembly of NCT of Delhi.

The Ministry of Women and Child Development during the 15th Finance Commission period with effect from the financial year 2022-23, is implementing Centrally Sponsored Schemes in the country for the welfare of women and children, which are placed under three verticals, viz. (1) Mission Shakti, for safety, protection and empowerment of women; (2) Saksham Anganwadi & Poshan 2.0 for improving nutrition & health indicators in the country; and (3) Mission Vatsalya, for protection and welfare of children in difficult circumstances. The details of the schemes are as under:

(i) Mission Shakti: The 'Mission Shakti' aims at strengthening interventions for women safety, security and empowerment. It seeks to focus on proposing strategies for improving convergence across Ministries/ Departments and at different levels of governance. Mission Shakti comprises of two verticals 'Sambal' and 'Samarthya' for safety and security of women and empowerment of women respectively.

The "Sambal" vertical is for safety and security of women. It has the components of One Stop Centres (OSCs), Women Helpline (WHL), Beti Bachao Beti Padhao (BBBP) and Nari Adalat.

- a. **One Stop Centres (OSCs)**- An institution located at district level offering under one roof immediate help to women in distress such as temporary shelter, medical & police assistance, counselling and legal support.
- b. **Women Helpline (WHL)**- The Women Helpline 181 provides toll-free 24-hours telecom service to women seeking support and information. It is also integrated with Emergency Response Support System (ERSS) 112 for all emergency services and its integration with all One Stop Centres is in progress.
- c. **Beti Bachao Beti Padhao (BBBP)**- BBBP is a mindset change program helping in generating awareness for valuing the girl child through multi-sectoral interventions.
- d. **Nari Adalat**- An experimental platform providing women with an alternative Grievance Redressal Mechanism at Gram Panchayat level by negotiation, mediation, and reconciliation with mutual consent for speedy, accessible, and affordable justice. It has been piloted in 50 Gram Panchayats each of Assam and UT of Jammu & Kashmir.

The “Samarthya” vertical is for empowerment of women. It has the components of Pradhan Mantri Matru Vandana Yojana (PMMVY), Shakti Sadan, Sakhi Niwas, Palna and SANKALP : Hub for Empowerment of Women (HEW).

- a. **Pradhan Mantri Matru Vandana Yojana (PMMVY)**- PMMVY is a Centrally Sponsored Maternity Benefits Scheme under which cash incentives of ₹5,000/- is provided directly to the Bank/Post Office account of the beneficiary in Direct Benefit Transfer (DBT) mode for first child. Cash incentive of ₹6,000/- is also provided under PMMVY to eligible beneficiaries for second child being a girl child.
- b. **Shakti Sadan**- Shakti Sadan is an Integrated Relief and Rehabilitation Home for the women in distress situations and difficult circumstances.
- c. **Sakhi Niwas**- The Sakhi Niwas Scheme (Working Women Hostel) is a demand driven centrally sponsored scheme, under which funds are released directly to the States/UTs and aims to promote availability of safe and conveniently located accommodation for working women in urban, semi-urban and even rural areas where employment opportunity for women exist.
- d. **Palna**- Palna scheme through day-care crèche facilities provides safe and secure place for the children. Creche services formalise the child care facilities hitherto considered as part of domestic work and uses Aanganwadi infrastructure for ensuring delivery of care facilities till the last mile
- e. **SANKALP: Hub for Empowerment of Women (HEW)**- The SANKALP: HEW serves as a vehicle to bridge the information and knowledge gap regarding schemes and facilities available for women. It also serves as a Project Monitoring Unit (PMU) for all components under Mission Shakti.

(ii) Saksham Anganwadi & Poshan 2.0 (Mission Poshan 2.0): Under this programme, Anganwadi Services Scheme, POSHAN Abhiyaan and Scheme for

Adolescent Girls has been reorganized into 3 primary verticals: (i) Nutrition Support for children below the age of 6 years, Pregnant Women, Lactating Mothers and Adolescent Girls (14 -18 years); (ii) Early Childhood Care and Education [3-6 years] and (iii) Anganwadi Infrastructure including modern, upgraded Saksham Anganwadi.

(iii) Mission Vatsalya: Mission Vatsalya (erstwhile Child Protection Services Scheme (ICPS)) is a Centrally Sponsored Scheme (CSS) which is implemented through States/Union Territories (UTs) to deliver services for better outreach and protection for Children in Need of Care and Protection (CNCP) and Children in Conflict with Law (CCL) which include Institutional Care and Non-Institutional Care in a mission mode with the objective to: (i) Support and sustain Children in difficult circumstances (ii) Develop context-based solutions for holistic development of children from varied backgrounds (iii) Provide scope for green field projects for encouraging innovative solutions (iv) Cement convergent action by gap funding, if required.

The scheme also provides for emergency outreach services (24x7) for children in difficult circumstances through Child Helpline (1098).

These initiatives are transformative schemes designed to address critical social issues about women & children and bring about lasting social change in the country. They target key areas of welfare & development of women and children aiming to create a more inclusive, equitable, just and supportive society.

The year-wise details of funds allocated to the UT of Dadra Nagar Haveli and Daman & Diu under DAY-NRLM scheme is at **Annexure**.

Annexure

Annexure referred to in the reply to part (a) to (e) of the Lok Sabha Starred Question No. *172 for answer on 06.12.2024 regarding "Schemes for Rural Women"

The year-wise details of funds allocated to the UT of Dadra Nagar Haveli and Daman & Diu under DAY-NRLM scheme

Funds allocated (Rs. In Crore)						
2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25
20.00	40.00	60.00	40.00	60.02	45.00	55.00
